

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

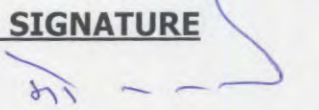
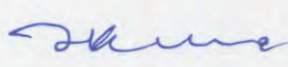
C. P. NO. 68(ND)08  
CA. NO.

PRESENT: SH. M.K. HANJURA  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017**

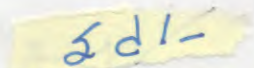
**NAME OF THE COMPANY:** Sh. Satish Kumar Goyal V/s. M/s. Chandigarh Casting Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	M.L. SHARMA	Advocate	Petitioners	
2.	Satish Goyal		Petitioners	
3.	ABHAY K. DAS	Adv.	Perp. No. 1 to 5	Abhay Kumar Das.

**ORDERS**

Learned Counsel for the parties are present. On the request of the Ld. Counsel, the matter is adjourned today and shall now come up on 10.4.2017 for final arguments.

  
(M.K. Hanajura)  
Member (Judicial)